crores has been made for repairing of National Highways in 1 the State of Rajasthan during current year. The funds are allocated to State Governments for maintenance and repair of National Highways based on *inter se* priority and availability of funds.

Development of airstrips on highways

†601. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is planning to develop airstrips on some highways;
- (b) if so, the number of highways on which it is feasible;
- (c) if not, the reasons therefor, and
- (d) the number of National Highways in the country and their length?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Discussions are being held on necessity for setting up emergency landing facilities along major NH corridors for fixed wing Aircrafts between this Ministry, Ministry of Defence and the Indian Air Force. It has been decided to constitute an Inter-Ministerial Coordination Group (IMG) of the Ministry, Ministry of Defence and Indian Air Force officials for achieving the objectives. The IMG is being constituted.

(d) Details of number of NHs in the country and their length are given in the Statement.

Statement

Details of number of National Highways in the country and their length

Sl. N	Io. Name of State/Union Territory	National Highway No.	Total Length (in km)
1	2	3	4
1. Andhra Pradesh		4, 5, 7, 9, 16, 18, 18A, 42 New, 43, 63, 67Ext. New, 150 New,167 New, 202, 205, 214, 214A, 216, 219, 221, 222, 234, 326, 326A, 67 New,71 New, 161 New, 340 New, 340C New, 353 New, 363 New, 365 New, 544D New, 563 New, 565 New,765 New	5,465

[†]Original notice of the question was received in Hindi.

1	2	3	4
2.	Arunachal Pradesh	52, 52A, 153, 229, 52B Ext, 37 Ext., 315A, 713 New, 513 New, 313 New, 113 New& 713A New	2,513
3.	Assam	6 New, 31, 3IB, 31C, 36, 37, 37A, 37E, 38, 39, 44, 51, 52, 52A, 52B, 53, 54,61,62, 117A New, 127B New, 127E New, 151,152, 153, 154, 315A New, 127C New & 127D New, 208A New, 329 New, 427 New, 627 New, 702 New, 702B New, 702C New 702D, 715 A New & 329 A New	3,845
4.	Bihar	2, 2C, 19, 20 Ext New 28, 28A, 28B, 30, 30A, 31, 57, 57A, 77, 80, 81, 82, 83, 84, 85, 98, 99, 101, 102, 103, 104, 105, 106, 107, 110, 120 New, 122 A New, 131A New, 133 New, 133B New, 219 New, 227 A. New, 327A New, 327 Ext. New, 333 New, 333A New, 333B New, 527A New, 527C New, 727 A New, 766C, & 120 New	4,839
5.	Chandigarh	21	15
6.	Chhattisgarh	6, 12A, 16, 43, 45Ext, 78, 111, 130A New, 130B New, 130C New, 130D New, 149BNew, 163ANew, 200, 202,216,217, 221,343 New, 930New	3,168
7.	Delhi	1,2, 8, 10, 24 & 236	80
8.	Goa	4A, 17, 17A& 17B	262
9.	Gujarat	NE-I, 6, 8, 8A, 8B, 8D, 8E, 14, 15, 56, 58 New, 58 Ext New, 59, 113 228, 251 New, 753B New, 848 & 848A New, 848B New, 341 New, 68Ext. New, 147A New, 168 New, 168A New, 351 New, 927D New, 953 New & 147 New	5,017
10.	Haryana	1,2,8, 10, 11 New, 21 A, 22, 54 New, 64, 65, 71, 71 A, 72, 73, 73A,71B, 148B New, 236, 248 A New, 254 New, 334B New, 352A, 444A New, 703 New, 709 Ext New, 709A New & NE-11	2,622
11.	Himachal Pradesh	1 A, 3 New, 20, 20A, 21, 21 A, 22, 70, 72, 72B, 88, 73A, 154A New, 305 New, 503 New, 503A New, 503 Ext. New, 505 New, 505A New 705 New, 907 A New	2,642
12.	Jammu and Kashmir	1A, IB, 1C, ID, 3 New, 144 New, 144A New, 301 New, 444 New, 501 New, 701 New, 244 New	2,601

1	2	3	4
13.	Jharkhand	2, 6, 20 Ext New, 23, 31, 32, 33, 43 New, 75, 78, 80, 98, 99, 100, 114A New, 133 New, 133A New, 133B, 143 New, 143A New, 220 New, 333 New, 333A New, 343 New & 419 New	2,654
14.	Karnataka	4, 4A, 7, 9, 13, 17, 48, 50 New, 63, 67, 67New, 150, 150 Ext. New, 150A New, 167 New, 169A New, 173 New, 206, 207,209, 212, 218, 234, 275 New, 367 New, 766C	6,502
15.	Kerala	17, 47, 47A, 47C, 49, 183A New, 185 New, 208, 212, 213, & 220	1,812
16.	Madhya Pradesh	3, 7, 12, 12A, 25, 26, 26A, 26B, 27, 34 New, 43 Ext. New, 45 Ext. New, 56 New, 59, 59A, 69, 69A, 75, 76, 78, 86, 92,135B New, 146B New, 339B, 346 New, 347B New, 347C New, 543 New, 552Ext. New, 752B New, 752C New, 927A New and 943 New	7,573
17.	Maharashtra	3, 4, 4C, 6, 7, 8, 9, 13, 16, 17, 26B, 50, 50 New, 69, 150 Ext. New, 161 New, 204, 211, 222, 348 New, 848 New, 160 New, 166 New, 166A New, 339B New, 347C, 348 New, 348A New, 353C New, 353D New, 353E New, 361 New, 363 New, 547E New, 548 New, 753 New, 753A New, 753B New 848A, 930 New & 953 New 965 New	7,471
18.	Manipur	39, 53, 102 New, 102A New, 102B New, 102 C New, 129A new, 108A New, 129 New, 137 New, 137A New, 150, 155, 702A New	1,746
19.	Meghalaya	40, 44, 51, 62 & 127B New	1,204
20.	Mizoram	6 New, 44A, 54, 54A, 54B, 102B New, 150, 154, 302 New, 306 A New & 502A New	1,381
21.	Nagaland	36,39,61, 129 New, 150, 155, 702 New, 702A New & 702B New, 702D, 329 A New & 229 New	1,173
22.	Odisha	5, 5A, 6, 20 Ext, 23, 42, 43, 55 Ext New, 60, 75, 130C New, 153B New, 157 New, 200, 201, 203, 203A, 215, 217, 220 New, 224, 326 New & 326 A New	4,837
23.	Puducherry	45A & 66	64

1	2	3	4
24.	Punjab	1, 1A, 10, 15, 20, 21, 22, 64, 70, 71, 72, 95, 103 A New, 154A, 205A New, 254 New, 344A New, 344B New, 503 Ext. New, 503A New, 703 New 703A New, 754 New & 148B New	2,769
25.	Rajasthan	3, 11 New, 123 New (3A Old), 8, 11, 11A, 11B, 11C, 12, 14, 15, 25 Ext. New, 54 New, 65, 458 New & 65A Old, 71B, 76, 58 Ext New &76A Old, 758 New & 76B Old, 79, 79A New, 89, 90, 113, 112, 114, 116,148B New,148D New & 116A Old, 158 New, 162A New, 162 Ext. New, 168 New, 168A New, 248A New, 325 New, 709 Ext. New, 927A New,	7,906
26.	Sikkim	31 A, 310, 310A New, 510 New, 563 New, 710 New, 717A New, 717B New	463
27.	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 45B, 45C 46, 47, 47B, 49, 66, 67, 68, 205, 207, 208, 209, 210, 219, 220, 226, 226Ext., 227, 230, 234, 381 New, & 532 New	5,006
28.	Tripura	44, 44A, 108A,208 New, 208A New, 108B New & 8 New	806
29.	Telangana	7, 9, 16 202, 221, 216A New, 222, 326 New, 167 New, 150 New, 363 New, 365 New, 565 New, 161, 765 New, 50 New, 563 New & 365 A New	2,636
30.	Uttarakhand	9 new,34 New, '58, 72, 72A, 72B.73, 74, 87, 94, 107A New, 108, 109, 123, 119, 121, 125,309A New, 309B New, 334A & 707A New	2,714
31.	Uttar Pradesh	2, 2A, 3, 123 New (3A Old), 7, 11, 12A, 19, 24, 24A, 24B, 25, 25A, 26, 27, 28, 28B, 28C, 29, 34 New, 56, 56A, 56B, 58, 72A, 73, 74, 75, 76, 86, 87, 91, 91 A, 92, 93, 96, 97, 119, 219 New, 227A New, 231, 232, 232A, 233, 235, 330, 330A New, 330 B New, 334 New, 334B New, 334C New, 552 Ext., 709 A, 727 A New, 730 New, 730 A New, 731 A New, 931 New, 931A New & NE-II	8,487
32.	West Bengal	2, 2B, 6, 10, 31, 31 A, 31C, 3ID, 32, 34, 35, 41, 55, 60, 60A, 80, 81, 114A New, 116B New, 117, 131 A, 133A New, 317A, 327B, 419 New, 512 New & 717.	2,956

242	Written Answers t	o [RAJYA SABHA]	Unstarred Questions
1	2	3	4
33.	Andaman and Nicobar Islands	223	331
34.	Dadra and Nagar Haveli	848A New	31
35.	Daman and Diu	848B New & 251 New	22
2		Total length	1,03,613

Repair and maintenance of NHs in Rajasthan

†602. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of funds provided to Rajasthan for repair and maintenance of the National Highways passing through the State during the last five years;
- (b) whether Government intends to allocate sufficient funds to Rajasthan Government for repair and maintenance of National Highways in the State in view of their requests and proposals and, if not, the reasons therefor; and
- (c) the action taken by the Central Government on the said proposals of Rajasthan Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) An allocation of ₹673.16 crores has been provided for repair and maintenance of National Highways during the last five years. The Central Government provide funds to the State Government of Rajasthan for repair and maintenance based on availability of funds and *inter se* priority.

Demand for work under MGNREGA

†603. SHRI P.L. PUNIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that number of such villagers who are not getting work commensurate with their demand has gone up significantly under MGNREGA during 2014-15 and 2015-16 and if so, the numbers thereof and the reasons therefor, and
- (b) the details of specific plans being chalked out by Government for inclusion of differently-abled, aboriginal tribal groups, nomadic tribal groups, etc. under MGNREGA?

[†]Original notice of the question was received in Hindi.